

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

ORIGINAL APPLICATION NO. OF 308 OF 2022

IN THE MATTER OF:

Sri. Vivek, Secretary of the RWA-Shanthy Apartment, Gangadhara Chetty Road, Halasuru, Bangalore on Gurudwara on Kensington Road, opposite to Shanthy Apartment, Halasuru, Bengaluru in respect of encroachment and also impact on functionality of storm drain and ecology of Halasuru Lake

..... Applicant.

V/s

Government of Karnataka
And others

...Respondent(s).

Index

Sl. No.	Subject	Annexure No.
1	Letter addressed from the KSPCB to BBMP to verify and submit the Gurudwara building plan with built up area and to submit the floor wise statement of on 22.11.2022	Annexure -I
2	Detailed Joint inspection report dated 17.02.2023 Analysis reports of samples collected from various points of Ulsoor Lake & its surroundings.	Annexure-II
3	Photos of Gurudwara taken on 15.02.2023	Annexure-III
4	Copy of the analysis reports of Halasuru Lake from 01.10.2022 to 31.01.2023	Annexure-IV

Karnataka State Pollution Control Board

Regional Office : Bangalore City East
"Nisarga Bhavan", 3rd Floor, 7th 'D' Main,
Thimmaiah Road, Shivanagar, Bangalore-560 010.
Tel.: 080-23224830
E-mail : bngcityeast@kspcb.gov.in

ಕರ್ನಾಟಕ ರಾಜ್ಯ ಮಾಲಿನ್ಯ ನಿಯಂತ್ರಣ ಮಂಡಳಿ

ಪ್ರಾದೇಶಿಕ ಕಛೇರಿ : ಬೆಂಗಳೂರು ನಗರ ಪೂರ್ವ
"ನಿಸರ್ಗ ಭವನ", 3ನೇ ಮಹಡಿ, 7ನೇ 'ಡಿ' ಮುಖ್ಯರಸ್ತೆ,
ತಿಮ್ಮಯ್ಯ ರಸ್ತೆ, ಶಿವನಗರ, ಬೆಂಗಳೂರು-560 010.
ದೂ.: 080-23224830
E-mail : bngcityeast@kspcb.gov.in



towards a cleaner Karnataka

No: PCB/BCE/NGT OA No. 308 of 2022/2022-23/ 1319

Date: 20 FEB 2023

To,
The Member Secretary
Karnataka State Pollution Control Board
'Parisara Bhavan' No.49,
Church Street, Bengaluru-560 001

Sir,

//Kind Attn: Law Officer, Legal Cell//

Sub : Submission of KSPCB action taken report w.r.t Hon'ble NGT OA No. 308 of 2022 in respect of construction of a massive multistoried building within the buffer zone of primary storm water drain, beside Halasuru Lake, adjacent to Conrad Hotel, by Gurudwara on Kensington Road, Bengaluru - reg.

Ref : 1. This office action taken report w.r.t Hon'ble NGT OA No. 308 of 2022 for the order 27.07.2022.
2. Hon'ble NGT OA No. 308 of 2022 order dated 10.11.2022
3. This office action taken report dated 17.02.2023.

In continuation with this office action taken report vide ref(1), the Hon'ble NGT has passed an order dated 10.11.2022 vide ref(2) and in the order, Hon'ble NGT directed KSPCB to take further remedial action by following due process of Law and informed to file its action taken report.

As per the directions of Hon'ble NGT order dated 10.11.2022. This office is herewith submitting the further action taken report along with supporting documents.

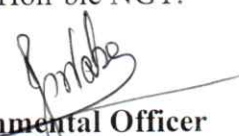
Yours faithfully

Sd/-

Environmental Officer
RO, Bengaluru City East &
Member Convener w.r.t NGT
OA No. 308 of 2022

Copy to :

- ✓ Senior Environmental Officer, Bengaluru City, KSPCB for information and to co-ordinate with legal section to file the action taken report to Hon'ble NGT.
- Case file.


Environmental Officer
RO, Bengaluru City East &
Member Convener w.r.t NGT
OA No. 308 of 2022
Environmental Officer

Action taken report as per the direction of the Hon'ble NGT passed in OA No. 308 of 2022 relating to Gurudwara on Kensington Road, opposite to Shanthi Apartment, Halasuru, Bengaluru in respect of encroachment and also impact on functionality of storm drain and ecology of Halasuru Lake

Preamble:

Sri. Vivek, Secretary of the RWA-Shanthi Apartment, Gangadhara Chetty Road, Halasuru, Bangalore has filed a petition/application at Hon'ble National Green Tribunal (NGT), Principal Bench, New Delhi with regard to construction of a massive multistoried building within the buffer zone of primary storm water drain, beside Halasuru Lake, adjacent to Conrad Hotel, by Gurudwara on Kensington Road, Bengaluru, its alleged that the construction will damage Halasuru Lake as well as the storm water drain, though complaint have been made to the authority, they have not taken any action and hence the same has been admitted in Hon'ble NGT, Principal Bench in the name of Original Application No. 308/2022.

The Hon'ble NGT, Principal Bench had passed an order dated 06.05.2022 with respect to Original Application No. 308 of 2022 regarding massive multi-storeyed construction is being done within buffer zone of the primary storm water drain next to Halasuru Lake adjacent to Conrad Hotel, for the past few months in blatant violation of environmental norms by Gurudwara on Kensington road, opposite to Shanthi apartment. In the said order, Hon'ble NGT has appointed a Joint Committee comprising of Deputy Commissioner, Bangalore Urban District, Officer from State Wetland Authority, Commissioner, Bruhat Bengaluru Mahanagara Palike and Senior Environmental officer from KSPCB, Bangalore and directed the Joint Committee to inspect the area in question and to submit a factual as well as action taken report, if there is any violation found and also Karnataka State Pollution Control Board has been made as Nodal agency for co-ordination and for providing necessary logistics for this purpose.

In order to implement the Hon'ble NGT, Principal Bench order dated 06.05.2022, the Karnataka State Pollution Control Board(KSPCB) had passed an Office Memorandum(OM) vide No. PCB 10 Infra NGT 2022/1490, dated 26.05.2022, consists of the above mentioned Departments as per the Hon'ble NGT order.

The Gurudwara was inspected on 14.06.2022 and observed that Gurudwara authorities have taken up the construction activity and engaged in alternation/modification of the existing Gurudwara building of about 10,000 sq.mt with built up area and proposed to install sewage treatment plant of 50KLD and also the expansion activity is constructing on the bed of storm water drain and the construction is started without obtaining Consent for Establishment (CFE) from the Board. Hence, KSPCB, Regional office, Bengaluru City East has issued notice to Gurudwara on 15.06.2022 informing to apply for consent within 07 days from the date of receiving of this notice. But, they not neither applied for Consent nor replied to the KSPCB notice.

A preliminary meeting has been conducted under the Chairmanship of the Deputy Commissioner on 23.06.2022 at 1:00 pm by calling the above departments/authorities. As per the directions of Hon'ble Deputy Commissioner, Joint inspection was carried out on 01.07.2022 and as per the observations made by the Joint committee, action taken report sent to Hon'ble NGT on 06.07.2022.

The Hon'ble NGT directed in the order dated 27.07.2022 considering the Joint Committee report. In the order dated 27.07.2022, Hon'ble NGT directed that, notices along with copies of the applications and report of the Joint Committee and documents enclosed therewith be also issued to the President M/s Gurudwara Sri Guru Singh Sabha, Kensington road, Ulsoor, Bangalore, Chairman, State Wetland Authority, Commissioner Bruhat Bengaluru Mahanagara Palike (BBMP) and Bangalore Water Supply and Sewerage Board (BWSSB) requiring them to file their response to observations/recommendations made in the report of Joint Committee.

The status of measures implemented by the concerned Departments as per the Hon'ble NGT order dated 27.07.2022 was submitted to Hon'ble NGT and the case was came up for hearing on 10.11.2022.

On 10.11.2022, the Hon'ble NGT inter-alia passed the following order ie.

6. None has appeared on behalf the President, M/s Gurudwara, Sri Guru Singh Sabha, Kensington Road, Ulsoor, Bengaluru and Chairman, State Wetland Authority.
8. Notice be again issued to the President, M/s Gurudwara, Sri Guru Singh Sabha, Kensington Road, Ulsoor, Bengaluru and Chairman, State Wetland Authority.

And directed KSPCB to take further remedial action by following due process of law and file its action taken report.


The status of measures implemented by the Concerned Departments as per the Hon'ble NGT order dated 10.11.2022 are as follows;

Sl. No.	Department/s	Status of Implementation
1	KSPCB	As per the directions of Hon'ble NGT order dated 27.07.2022, a show cause notice was issued to the President, M/s Gurudwara Sri Guru Singh Sabha, Kensington road, Ulsoor, Bengaluru on 03.10.2022 & informed them to file their response to observations/recommendations made in the report of Joint committee. As there was no reply received from the Gurudwara authority, a reminder show cause notice issued on 27.10.2022 to submit the reply. As there was no reply received from the Gurudwara authority for the show cause notice and reminder show cause notice, RO, Bengaluru City

		<p>East, KSPCB has recommended the RSEO, Bengaluru city zone, KSPCB to issue Notice of Proposed Directions (NPD) under Section 33(A) of Water (Prevention and Control of Pollution) Act, 1974, As per the recommendations of RO, Bengaluru City East, KSPCB, RSEO, Bengaluru City zone has issued NPD on 31.10.2022.</p> <p>On receipt of reply to the NPD, the Gurudwara authority have submitted a reply to the NPD along with building plan with BUA of 4272 sq.mt (45991 sft).</p> <p>On receipt of the building plan from the Gurudwara, KSPCB has addressed a letter to the Joint Commissioner, BBMP, East Zone, Bengaluru (as the BBMP is the competitive authority w.r.t plan approval) requested to verify the building plan with built up area and to submit the floor wise statement to this office on 22.11.2022, but, till date there is no reply received from the BBMP w.r.t building plan. Copy of the letter addressed to BBMP is enclosed as Annexure-1.</p>
2	BBMP	<p>Based on the hearing of Hon'ble NGT order dated 10.11.2022, a meeting was called by the BBMP under the chairmanship of Chief Commissioner, BBMP to discuss about the protection of Ulsoor Lake and its surroundings on 28.12.2022. As per the proceedings of the meeting, KSPCB has issued Office Memorandum on 29.12.2022 to inspect the Ulsoor Lake and its surroundings, to check whether any untreated effluent entering the Ulsoor Lake without treatment and to collect at least 04 samples from various points near the Ulsoor Lake & its surroundings.</p> <p>As per the directions of KSPCB, a Joint inspection was carried out with the officers of BBMP, BBMP, SWD & BWSSB and inspected the Ulsoor Lake and its surrounding area on 02.01.2023, 09.01.2023, 16.01.2023 & 23.01.2023 and collected the samples from various points. Based on the observations made on the said dates and also collected the samples. The detailed report along with analysis report are enclosed as Annexure-2.</p>
3	KSPCB	<p>As a follow up action, the officers of KSPCB inspected the Gurudwara on 15.02.2023 and observed that, construction is almost completed and its look like a temple and not look like a commercial establishment. Copy of the photos enclosed are enclosed as Annexure-3.</p> <p>The religious temple, is not classified under CPCB re categorization 2016 and the religious temples are not covering under the Purview of KSPCB.</p>
5	KSPCB	<p>The Halasuru Lake water quality is monitored every month under the National Water Quality Monitoring Programme (NWMP) by the Karnataka State Pollution Control Board (KSPCB) at 03 locations namely</p>

		<ol style="list-style-type: none"> 1. Location 01- Halasuru Lake – near Gurudwara Temple 2. Location 01- Halasuru Lake – near Fishing Centre. 3. Location 01- Halasuru Lake – near Kalyani. <p>The analysis reports result shows that, the water quality of Halasuru Lake conforms to designated –best-use classification Class “D” i.e. water is fit for propagation of wildlife and fisheries and E-Irrigation, Industrial cooling, Controlled Waste Disposal. Copy of the analysis reports from 01.10.2022 to 31.01.2023 are enclosed as Annexure-IV.</p>
	Chairman, State Wetland Authority	<p>Hon’ble NGT has issued a notice to the Chairman, State Wetland Authority for non-appearance before the Hon’ble NGT on 10.11.2022.</p> <p>In this regard, the State Wetland authority have approached the KSPCB and they have informed that, they have directly submitted the reply to the notice issued by the Hon’ble NGT. This is for kind information.</p>
	Gurudwara, Sri Guru Singh Sabha	<p>Hon’ble NGT has issued a notice to the President, Gurudwara Sri Guru Singh Sabha for non-appearance before the Hon’ble NGT on 10.11.2022.</p> <p>As a follow up action, the officers of KSPCB inspected the Gurudwara on 15.02.2023 and enquired about the reply submitted to the Hon’ble NGT, in this regard, the authority present during inspection informed that, the reply is yet to submit the Hon’ble NGT.</p>

It is respectfully submitted that, KSPCB will be oblige to provide any additional information if so required by this Hon’ble Tribunal and we hereby submit this report for kind consideration.


Environmental Officer
RO, Bengaluru City East &
Member Convener w.r.t NGT OA
No. 308 of 2022





No: KSPCB/BCE/NGT OA N, 308 of 2022/2022-23/1039

Date: 22 NOV 2022

To,
Joint Commissioner
Bruhat Bengaluru Mahanagara Palike (BBMP)
East Zone, Mayo Hall, Bengaluru

DISPATCHED

Sir,

Sub : For verification of built up area of M/s Gurudwara Sri Guru Singh Sabha, beside Halasuru Lake, adjacent to Conrad Hotel on Kensington Road, Bengaluru w.r.t NGT OA No. 308 of 2022-reg.

- Ref :
1. Petition filed by Mr. Vivek, Secretary of RWA- Shanthi Apartment, Gangadhara Chetty Road, Bengaluru.
 2. Honorable NGT Principal Bench Order dated 06.05.2022 in respect of OA No. 308 of 2022.
 3. Board office Memorandum No. 1490, dated 26.05.2022.
 4. Inspection of the Gurudwara by the officers of this office on 14.06.2022 & notice issued to the Gurudwara authorities on 15.06.2022.
 5. Preliminary meeting held under the Chairmanship of Hon'ble DC, Bengaluru on 23.06.2022.
 6. Joint Committee inspection held on 01.07.2022.
 7. Action taken report sent to Hon'ble NGT on 06.07.2022.
 8. Hon'ble NGT Interim Order dated 27.07.2022.
 9. Reply submitted by the Gurudwara authority with building plan on 02.11.2022.

Sri. Vivek, Secretary of the RWA-Shanthi Apartment, Gangadhara Chetty Road, Halasuru, Bangalore has filed a petition/application at Hon'ble National Green Tribunal (NGT), Principal Bench, New Delhi with regard to construction of a massive multistoried building within the buffer zone of primary storm water drain, beside Halasuru Lake, adjacent to Conrad Hotel, by Gurudwara on Kensington Road, Bengaluru, its alleged that the construction will damage Halasuru Lake as well as the storm water drain, though complaint have been made to the authority, they have not taken any action and hence the same has been admitted in Hon'ble NGT, Principal Bench in the name of Original Application No. 308/2022.

The Hon'ble NGT, Principal Bench had passed an order dated 06.05.2022 with respect to Original Application No. 308 of 2022 regarding massive multi-storeyed construction is being done within buffer zone of the primary storm water drain next to Halasuru Lake adjacent to Conrad Hotel, for the past few months in blatant violation of environmental norms by Gurudwara on Kensington road, opposite to Shanthi apartment. In the said order, Hon'ble NGT has appointed a Joint Committee comprising of Deputy Commissioner, Bangalore Urban District, Officer from State Wetland Authority, Commissioner, Bruhat Bengaluru

Mahanagara Palike and Senior Environmental officer from KSPCB, Bangalore and directed the Joint Committee to inspect the area in question and to submit a factual as well as action taken report, if there is any violation found and also Karnataka State Pollution Control Board (KSPCB) has been made as Nodal agency for co-ordination and for providing necessary logistics for this purpose.

In order to implement the Hon'ble NGT, Principal Bench order dated 06.05.2022, the KSPCB had passed an Office Memorandum(OM) vide No. PCB 10 Infra NGT 2022/1490, dated 26.05.2022, consists of the following Departments as per the Hon'ble NGT order.

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The Hon'ble NGT directed in the order dated 27.07.2022 considering the Joint Committee report. In the order dated 27.07.2022, Hon'ble NGT directed that, notices along with copies of the applications and report of the Joint Committee and documents enclosed therewith be issued to the President M/s Gurudwara Sri Guru Singh Sabha, Kensington road, Ulsoor, Bengaluru and informed them to file their response to observations/recommendations made in the report of Joint Committee. As per the directions of Hon'ble NGT, this office has addressed a show cause notice to the Gurudwara authority on 03.10.2022 followed by reminder show cause notice on 27.10.2022 to submit the reply.

As there was no reply received from the Gurudwara Authority for the show cause notice and reminder show cause notice, RO, Bengaluru city East has recommended the RSEO, Bengaluru city zone to issue Notice of Proposed Directions (NPD) under Section 35(A) of Water (Prevention and Control of Pollution) Act, 1974. As per the recommendation of the RO, Bengaluru city East, RSEO, Bengaluru city Zone has issued NPD on 03.10.2022.

On receipt/reply to NPD, the Gurudwara authorities have submitted a reply to the NPD along with a building plan with BUA of 4272 Sq.mt (45991 sft) (copy of the plan submitted by the Gurudwara authority is enclosed for kind reference). As the BBMP is the competitive authority w.r.t plan approval.

Hence, it is requested to verify the building plan with built up area and to submit the floor wise area statement to this office at the earliest, as the case is for hearing on at Hon'ble NGT, Principal Bench New Delhi on 30.11.2022.

Kindly acknowledge the receipt of the letter.

Yours faithfully

Sd/-

Environmental Officer
RO, Bengaluru City Zone &
Member Convener w.r.t NGT
OA No. 308 of 2022.



Copy submitted to:

- ✓ 1. The Special Commissioner Projects, BBMP, NR Square, Hudson Circle, Bengaluru 560 002 for kind information.
- ✓ 2. Chief Engineer, Storm Water Drain (SWD), Jayanagar Shopping complex, 9th floor, Jayanagar, 4th block, Bengaluru for kind information.
3. Senior Environmental Officer, Infrastructure Cell, Parisara Bhavan, KSPCB for information and further action.
4. Senior Environmental Officer, Bengaluru city zone, Nisarga Bhavan, KSPCB for information and further action.
5. Law Officer, Parisara Bhavan, KSPCB for information and further action.
6. Case file.



[Signature]
 Environmental Officer
 RO, Bengaluru City Zone &
 Member Convener w.r.t NGT
 OA No. 308 of 2022.

[Signature]

Karnataka State Pollution Control Board

Regional Office : Bangalore City East

"Nisarga Bhavan", 3rd Floor, 7th 'D' Main,
Thimmaiah Road, Shivanagar, Bangalore-560 010.

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ಪ್ರಾದೇಶಿಕ ಕಛೇರಿ : ಬೆಂಗಳೂರು ನಗರ ಪೂರ್ವ

"ನಿಸರ್ಗ ಭವನ", 3ನೇ ಮಹಡಿ, 7ನೇ 'ಡಿ' ಮುಖ್ಯರಸ್ತೆ,
ಶಿವನಗರ, ಬೆಂಗಳೂರು-560 010.

ದೂ.: 080-23224830

E-mail : bngcityeast@kspcb.gov.in

ಕರ್ನಾಟಕ ರಾಜ್ಯ
ಮಾಲಿನ್ಯ ನಿಯಂತ್ರಣ ಮಂಡಳಿ



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towards a cleaner Karnataka

No: PCB/BCE/NGT OA No. 308 of 2022/2022-23/13/3

Date 7 FEB 2023

To,
The Member Secretary
Karnataka State Pollution Control Board
'Parisara Bhavan' No.49,
Church Street, Bengaluru-560 001

Annexure - II

Sir,

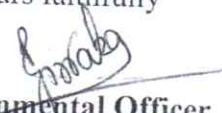
//Kind Attn: SEO, Infrastructure Cell//

- Sub** : Submission of inspection report of Ulsoor Lake & its surrounding areas w.r.t Hon'ble NGT OA No. 308 of 2022 - reg.
- Ref** : 1. Board office OM No. PCB/INFRA/OA No. 308/22/6529, dated 29.12.2022
2. Joint inspection with BWSSB, BBMP on 02.01.2023, 09.01.2023, 16.01.2023 & 23.01.2023 with the officers of KSPCB.

With reference to the above, as per the Board office OM vide ref(1), this office has jointly inspected the Ulsoor Lake and its surrounding areas on 02.01.2023, 09.01.2023, 16.01.2023 & 23.01.2023 with the officers of KSPCB, BWSSB and BBMP and collected the samples from various points on the said date.

Inspection report and Analysis reports of the samples collected along with tabular form of analysis reports collected at various points are enclosed for further action.

Yours faithfully


Environmental Officer
RO, Bengaluru City East

o/c

No. PCB/BCE/NGT OA No. 308 of 2022/2022-23/

Date:

**Inspection Report of R. Padmanabhan, Environmental Officer, Regional Office,
Bengaluru City East**

Name and Address of the Lake inspected	Ulsoor Lake Bengaluru
Officer accompanied	Sri. M.M Ameenulla Baig DEO, RO, Bengaluru City East Smt. Shylaja M AEO, RO, Bengaluru City East
Date of Inspection	02.01.2023, 09.01.2023, 16.01.2023 & 23.01.2023
Officers of other departments present	Smt. Suguna – Chief Engineer, East, BBMP Sri. Vageesh-Assistant Chief Engineer, East zone, Maintenance, BWSSB Smt. Renuka Swadi, EE, SWD, BBMP Smt. Nithya-EE, Lakes, BBMP Smt. Madhushree- EE, Ulsoor STP, BWSSB Smt. Roopa, EE, Central Division, O & M Sri. Satish- AEE, East zone, BWSSB Sri. Mohammed Mudasir – AEE, BWSSB Sri. Santhosh-AEE, SWD, BBMP Sri. Srinivas- AEE, Ulsoor STP Sri. Suresh –Network BWSSB Network line Sri. E. Eranna- AEE, BBMP, SWD Sri. Vikarant- AE, BBMP, SWD Sri. Anwar Ahmed, JE, M/s MEG centre Sri. Nagendra P.H- Hawaldar, The Madras Sappers
Reference	As per the Board office Memorandum vide No. PCB/Infra/OA 308/22/6529, 29.12.2022.

Preamble:

Sri. Vivek, Secretary of the RWA-Shanthi Apartment, Gangadhara Chetty Road, Halasuru, Bangalore has filed a petition/application at Hon'ble National Green Tribunal (NGT), Principal Bench, New Delhi with regard to construction of a massive multistoried building within the buffer zone of primary storm water drain, beside Halasuru Lake, adjacent to Conrad Hotel, by Gurudwara on Kensington Road, Bengaluru, its alleged that the construction will damage Halasuru Lake as well as the storm water drain and the same has been admitted in Hon'ble NGT, Principal Bench in the name of Original Application No. 308/2022.

The Hon'ble NGT, Principal Bench had passed an order dated 06.05.2022 with respect to Original Application No. 308 of 2022 regarding massive multi-storeyed construction is being done within buffer zone of the primary storm water drain next to Halasuru Lake adjacent to Conrad Hotel, for the past few months in blatant violation of environmental norms by Gurudwara on Kensington road, opposite to Shanthi apartment. The Hon'ble NGT has directed the Joint Committee to inspect the area in question and to submit a factual as well as action taken report, if there is any

violation found and also KSPCB has been made as Nodal agency for co-ordination and for providing necessary logistics for this purpose.

In order to implement the Hon'ble NGT, Principal Bench order dated 06.05.2022, the KSPCB had passed an OM and a preliminary meeting has been conducted under the Chairmanship of the Deputy Commissioner on 23.06.2022 by calling the above departments mentioned in the NGT order. As per the directions of Hon'ble Deputy Commissioner, Joint inspection was carried out on 01.07.2022 and as per the observations made by the Joint committee, action taken report sent to Hon'ble NGT on 06.07.2022. Further, the case came up for hearing on 27.07.2022 before the Hon'ble NGT and Hon'ble NGT passed an interim order dated 27.07.2022 and directed to submit to take further remedial action by following due process of law and file its action taken report in respect of the observations/recommendations made by the Joint Committee and action taken against the Gurudwara against the Gurudwara regarding non-compliance with environmental norms to Hon'ble NGT. The case was again come up for hearing on 10.11.2022.

Based on the hearing of Hon'ble NGT dated 10.11.2022, a meeting called by the Bruhat Bengaluru Mahanagara Palike(BBMP) under the Chairmanship of Chief Commissioner to discuss about protection of Ulsoor Lake and its surroundings on 28.12.2022. As per the proceedings of the BBMP meeting, Board office, Infrastructure cell has issued office memorandum on 29.12.2022 to collect samples at various points at least for 04 times and to visit around the Ulsoor lake and to check out whether any untreated effluent directly entering the lake without treatment.

As per the directions of Board office, Joint inspection was carried with the officers of BBMP, BWSSB and inspected the Ulsoor Lake & its surrounding on 02.01.2023, 09.01.2023, 16.01.2023 & 23.01.2023 and observed the following:

Ulsoor Lake is the first Lake in its stream and covers an area of 41.5 Hectares (102.55 Acres) with a perimeter of about 3.1 km, located on the eastern side at Ulsoor, Bengaluru City. The Lake was considered as one of the leading drinking water source and also serving as a training area for army engineers for more than 100 years.

Ulsoor Lake is surrounded by residential and commercial areas ie. Cox Town and Doddakunte on the Northern side, the Madras Engineering Group (MEG)-Military camp on the Eastern side, Murphy Town on South East side, Ulsoor on Southern side and Shivan Chetty Garden on the West.

The catchment area of Ulsoor covers 11 wards namely Vasantha Nagar, Jaya Mahal, Shivajinagar, Bharathi Nagar, Ulsoor, Ramaswamy Palya, Sarvagna Nagar, Sagayapuram, SK Garden, Pulakeshingar and Maruthi Seva Nagar.

Ulsoor Lake is maintained by BBMP and the activity permitted are fishing by identified contractor from Department of Fisheries, Walking/Gym equipments for fitness exercise for public in the morning & evening and the Lake is utilized for staff training by Madras Engineering Group (MEG) and Centre and Karnataka Fire Service. The Lake consists of Children's play ground, Wet land, Temple, Fountain, Boat club, Swimming pool, Toilets, Parks, Idol Immersion tank and MEG area for training.

Ulsoor Lake receives storm water from two primary drains and one secondary drain. The Lake has two outlets one on its Southern Corner (near Gurudwara) and other on its South Western Corner (in front of R.B.N.A.M.S College). These outlets facilitate excess/ overflow water to Bellandur Lake through Challagatta primary storm water drain. Ulsoor Lake is provided with earthen bunds on its Southern side serves as main road called Murphy road connects Murphy town with Old

Madras Road and its Northern side as Annaswamy Mudaliar Road connects the area of Shivan Chetty Garden and Kensington Road serving as the Military camp.

During the inspection, other observations were made;

- BWSSB has installed 2 MLD STP within the Ulsoor Lake to treat the sewage effluent generated from the Jeevanahalli, Banaswadi & Kalyan Nagar and the treated water is discharging to Ulsoor Lake.
- BWSSB has obtained Consent for Establishment (CFE) for the establishment of 2 MLD STP based on Sequential Batch Reactor (SBR) from KSPCB. Subsequently, they obtained Consent for Operation (CFO) for discharge of treated effluent to Ulsoor Lake. The STP was commissioned on 01.06.2018. Consent obtained from the Board is expired on 30.06.2022, further they have applied for renewal of consent. Application is approved and it is under process.
- During inspection, 02 MLD STP was working and the treated water is discharging to Ulsoor Lake.
- During inspection, it was observed that, the Lake water is slightly greenish in color due to algal growth.
- It was observed that, there is no inflow of untreated effluent entering into the Lake.
- The aerators installed for aeration in the Ulsoor Lake were not working.
- The fencing provided to the Ulsoor Lake, in some of the places has been damaged and same is to be repaired to avoid throwing of unwanted solid material into the Lake & entering of miscreants into the lake.
- During inspection, MEG centre was inspected and observed that, the 100 KLD STP was working and treated water is being used for gardening within the premises and they have stopped the discharge of treated water into the Storm water drain. The authority present during inspection, informed that, they have a proposal to provide 400 KLD STP in 1st phase, during 2nd & 3rd phase, they have also proposed to provide 200 KLD & 260 KLD respectively and treated water proposed to use for gardening within the premises. Also informed that they have stopped discharging of treated water into storm water drain and they are using the treated water for Gardening purpose within the premises.
- Only on 02.01.2023, sample collected from the Sri Lake view, Maha Ganapathy temple and on the remaining dates i.e 09.01.2023, 16.01.2023 & 23.01.2023 there was no flow in Sri Lake view, Maha Ganapathy temple, hence, samples were not collected.
- On 02.01.2023 & 16.01.2023 treated water collected from the STP of MEG Centre. On 09.01.2023 & 23.01.2023 samples could not be collected, as there was a training programme was going on, because of security reasons, they have not allowed us to collect the samples.
- It was observed that, there is solid debris near Sri Lake view, Mahaganapathy temple, it was informed to the BBMP authorities to clean the debris.
- Opposite to Gurudwara Sikh temple, Ulsoor, there was a breakdown of Ulsoor Lake boundary wall, from which anybody can enter the Lake and put solid/other waste into the Lake directly. It was also informed to the BBMP authorities to construct the Wall and the BBMP officials present during inspection informed that, it will be brought to the notice of the concerned and it will be done on priority basis.

During inspection, the joint committee also inspected the storm water drains to verify whether any untreated sewage flowing through storm water drain which connects to the Ulsoor Lake. It was observed that, there was no discharge of untreated sewage into the lake through storm water drain.

As per the proceedings of the BBMP meeting and directions of Board office, the sample was collected at the below mentioned points;

Sl. No.	Locations in the Lake and around the Lake where samples were collected
1	BWSSB 02 MLD STP Inlet
2	BWSSB 02 MLD STP Outlet (after treatment discharging to Ulsoor Lake)
3	Ulsoor Lake, Bengaluru- MEG Training Centre
4	Ulsoor Lake, Bengaluru- opposite Gurudwara, Sikh Temple (Inlet to Ulsoor Lake)
5	Sri Lake View, Maha Ganapathy Temple Trust, Ulsoor, Bengaluru (Inlet to Ulsoor Lake)
6	MEG Group and Centre, 100 KLD STP, Shivana Chetty Road, Bengaluru

The samples were collected from the above said points on above said dates were handed over to Central Environmental Laboratory for analysis. The analysis reports are enclosed for kind reference.

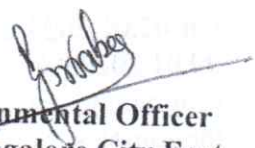
As per the analysis reports of samples collected on 02.01.2023, 09.01.2023, 16.01.2023 & 23.01.2023 reveals that the majority of the samples are conforms to Designated –best –use classification Class D i.e water is fit for propagation of wild life & fisheries.

Recommendations:

During inspection, the joint committee recommended the following;

1. Trash Barriers to be installed at Storm water drain located nearer to the MEG centre and Maha Ganapathy temple.
2. Additional aerators may be installed at various points of the Ulsoor Lake.
3. Regular cleaning of Storm water drains.
4. BBMP should provide fencing to the Storm water drain located at Maha Ganapathy temple, to avoid throwing of solid waste & plastic waste.
5. Fencing to be done to the entire Ulsoor Lake.
6. There is a breakdown of the wall opposite to Gurudwara and to be constructed on priority basis.

This is for your kind information.


Environmental Officer
RO, Bangalore City East

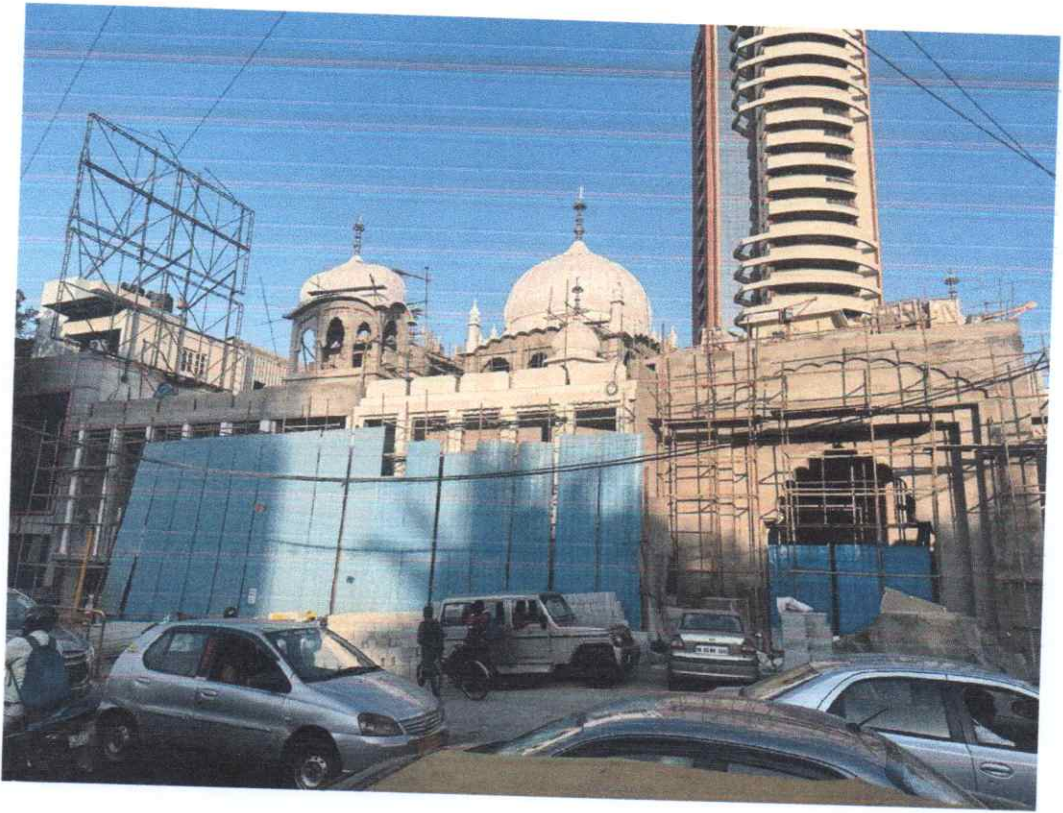
Karnataka State Pollution Control Board									
Ulsoor Lake									
Sl. No.	Physical Parameters	Unit	Standards	Results of samples collected on 02.01.2023					
				02.01.2023					
				Ulsoor Lake Water, MEG Training Center	Lake Water Near Gurudwara Temple	Sample collected from storm water drain near Maha Ganapathy Temple	Madras Engineering Group & Center Treated Sewage collected from outlet of the STP	Ulsoor STP plant (2 MLD) BWSSB Treated sewage collected from outlet of the STP	Ulsoor STP plant (2 MLD) BWSSB Untreated sewage collected from inlet of the STP
1	pH@25°C	pH Unit	6.5 - 9.0	8.5	8.5	7.3	6.5	6.7	6.3
2	Conductivity	µs/cm	2250	367.0	356.0	—	—	—	—
3	Total Coliform	MPN/100 ml	5000	1100.0	240.0	—	—	—	—
4	Fecal Coliform	MPN/100 ml	500 (Desirable 2500 (Max permissible))	330.0	13.0	—	170.0	400.0	940.0
5	Dissolved Oxygen	mg/L	6	4.3	4.2	—	—	—	—
6	Biochemical Oxygen Demand (3 days @ 27°C)	mg/L	Not more than 10	5.0	5.0	8.1	5.0	4.0	50.0
7	Chemical Oxygen Demand	mg/L	Not more than 50	56.0	57.0	73.0	53.0	46.0	349.0
8	Boron	mg/L	2.0	BDL	BDL	—	—	—	—
9	Nitrate as N	mg/L	—	1.3	1.3	—	—	—	—
10	Ammonia as N	mg/L	—	0.88	0.90	26.00	6.00	0.57	27.00
11	Turbidity	NTU	—	8.8	8.4	—	—	—	—
12	Total Hardness as CaCO ₃	mg/L	—	72.0	84.0	—	—	—	—
13	Calcium as CaCO ₃	mg/L	—	44.0	48.0	—	—	—	—
14	Magnesium as CaCO ₃	mg/L	—	28.0	36.0	—	—	—	—
15	Chloride as Cl	mg/L	—	36.0	32.0	—	—	—	—
16	Sodium as Na	mg/L	—	46.0	72.0	—	—	—	—

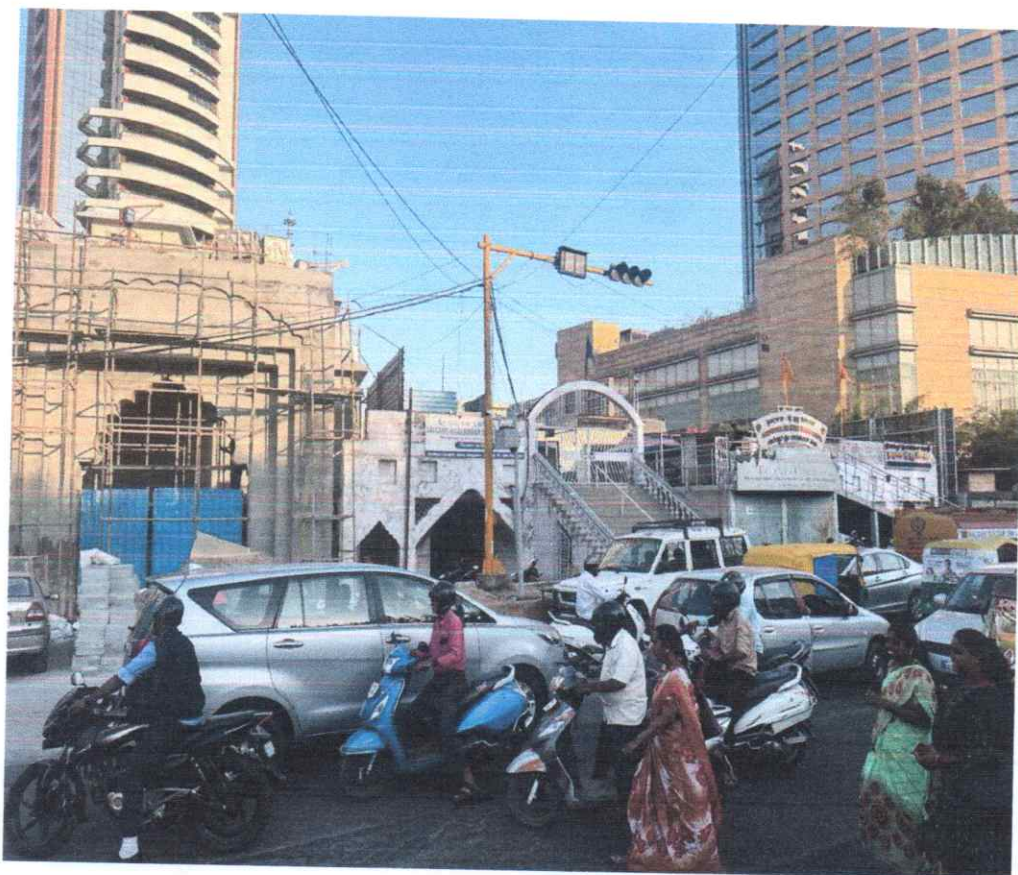
17	Potassium as K	mg/L	-	22.0	28.0	-	-	-	-
18	Sulphate as SO ₄	mg/L	-	12.0	18.0	-	-	-	-
19	P-Alkalinity	mg/L	-	8.0	12.0	-	-	-	-
20	Total Alkanity as CaCO ₃	mg/L	-	68.0	64.0	-	-	-	-
21	Bicarbonate (HCO ₃)	mg/L	-	60.0	52.0	-	-	-	-
22	Carbonate (CO ₃)	mg/L	-	16.0	24.0	-	-	-	-
23	Total dissolved Solids	mg/L	-	250.0	242.0	-	-	-	-
24	Total Phosphate as P	mg/L	-	BDL	0.3	-	-	-	-
25	Fluoride as F	mg/L	-	0.15	0.16	0.3	-	-	-
26	Copper as Cu	mg/L	-	BDL	BDL	BDL	-	-	-
27	Zinc as Zn	mg/L	-	BDL	BDL	BDL	-	-	-
28	Nickel as Ni	mg/L	-	0.02	0.04	0.02	-	-	-
29	Manganese as Mn	mg/L	-	0.09	0.07	0.14	-	-	-
30	Total Chromium as Cr	mg/L	-	0.04	0.07	0.03	-	-	-
31	Iron as Fe	mg/L	-	0.77	0.88	1.73	-	-	-
32	Cadmium as Cd	mg/L	-	BDL	BDL	BDL	-	-	-
33	Lead as Pb	mg/L	-	BDL	BDL	0.02	-	-	-
34	Total Suspended Solids	mg/L	-	-	-	14.0	8.0	6.0	206.0
35	Oil & Grease	mg/L	20.0	-	-	BDL	-	-	-
36	Total Kjeldhal Nitrogne as N	mg/L	-	-	-	34.0	-	-	-
37	Free ammonia	mg/L	-	-	-	BDL	-	-	-
38	Hexavalent chromium as Cr ₁₆	mg/L	2.0	-	-	BDL	-	-	-
39	Dissolved Phosphate as P	mg/L	-	-	-	3.0	-	-	-
40	Sulphide as H ₂ S	mg/L	-	-	-	BDL	-	-	-
41	Nitrate Nitrogen as NO ₃	mg/L	-	-	-	82.0	-	-	-
42	Phenolic Compounds	mg/L	5.0	-	-	BDL	-	-	-

43	E.coli	MPN/100 ml	-	-	-	Present	-	-	-
44	Arsenic as AS	mg/L	0.2	-	-	BDL	-	-	-
45	Mercury as Hg	mg/L	0.0	-	-	BDL	-	-	-
46	Selenium as Se	mg/L	0.05	-	-	BDL	-	-	-
47	Vanadium as V	mg/L	0.2	-	-	0.006	-	-	-
48	Total Nitrogen	mg/L	Not more than 10	-	-	-	30.0	21.0	54.0
	REMARKS			Class 'D'	Class 'D'		Non conforms	Non conforms	Non conforms

Karnataka State Pollution Control Board												
Ulsoor Lake												
Results of samples collected on various dates												
09.01.2023				16.01.2023					23.01.2022			
Ulsoor Lake Water, MEG Training Center	Lake Water Near Gurudwara Temple	Ulsoor STP plant (2 MLD) BWSSB Treated sewage collected from outlet of the STP	Ulsoor STP plant (2 MLD) BWSSB Untreated sewage collected from inlet of the STP	Ulsoor Lake Water, MEG Training Center	Lake Water Near Gurudwara Temple	Madras Engineering Group & Center Treated Sewage	Ulsoor STP plant (2 MLD) BWSSB Treated sewage	Ulsoor STP plant (2 MLD) BWSSB Untreated sewage	Ulsoor Lake Water, MEG Training Center	Ulsoor Lake water	Ulsoor STP plant (2 MLD) BWSSB Treated sewage	Ulsoor STP plant (2 MLD) BWSSB Untreated sewage
8.5	8.5	7.5	6.9	8.5	8.6	7.0	7.4	6.7	8.4	8.3	7.6	6.7
254	260.0	—	—	272	290.0	—	—	—	298.0	302.0	—	—
92000	35000.0	—	—	540	920.0	—	—	—	240.0	94.0	—	—
8400.0	4000	9400	840000	47	70.0	23.0	33.0	47000.0	41.0	23.0	<1.8	1200000.0
4.4	4.3	—	—	5	2.9	—	—	—	5.0	5.3	—	—
8.0	9.0	3.8	30.0	7	90.0	3.3	2.8	24.0	7.0	6.0	4.2	27.0
80	87.0	40.0	213.0	88	244.0	40.0	34.0	184.0	68.0	60.0	45.0	179.0
BDL	BDL	—	—	BDL	BDL	—	—	—	BDL	BDL	—	—
0.8	0.8	—	—	1.0	1.0	—	—	—	1.0	1.0	—	—
0.84	0.89	4.2	24.2	0.28	4.5	0.3	0.6	42.0	0.22	0.24	0.6	29.4
46.2	46.6	—	—	57.2	173.0	—	—	—	77.4	71.0	—	—
68.0	68.0	—	—	64	76.0	—	—	—	60.0	64.0	—	—
40.0	40.0	—	—	32	44.0	—	—	—	36.0	36.0	—	—
28.0	28.0	—	—	32	32.0	—	—	—	24.0	28.0	—	—
32.0	32.0	—	—	32	32.0	—	—	—	32.0	36.0	—	—
47.0	48.0	—	—	38	38.0	—	—	—	41.0	41.0	—	—

-	-	-	-	-	-	-	-	-	-	-	-	-
-	-	-	-	-	-	-	-	-	-	-	-	-
-	-	-	-	-	-	-	-	-	-	-	-	-
-	-	-	-	-	-	-	-	-	-	-	-	-
-	-	-	-	-	-	-	-	-	-	-	-	-
-	-	9.4	49.0	-	-	32.0	8.3	109.0	-	-	3.6	53.0
Class 'D'	Class 'D'	Non conforms	Non conforms	Class 'D'	Class 'E'	Non Confoms	Conforms	Non Conforms	Class 'D'	Class 'D'	Conforms	Non conforms





Monitoring Results of Ulsoor Lake

Sl. No.	Parameters	06.10.2022			02.11.2022			01.12.2022			02.01.2023			02.01.2023			09.01.2023	
		Lake water	Near temple	Near Kalyani	Near Fishery center	Near temple	Near Kalyani	Near Fishery center	Near temple	Near Kalyani	MEG Training Centre	Near Gurudwara Temple	Sample collected from storm water drain near Maha Ganapathv Temple	Near Fishing Center	Near temple	Lake water	MEG Training Centre	Near Gurudwara Temple
	Physical Parameters																	
1	pH	7.7	6.8	7.4	7.6	7.2	8	8.2	7.4	8.5	8.5	8.5	7.3	7.5	7.2	7.1	8.5	8.5
2	Total Suspended Solids												14					
3	Total Dissolved Solids	246	262		212	210		196	198		250	242		190	188		190	194
4	Turbidity	10.6	12.6		8.5	5.4		36	32		8.8	8.4		20.1	17.2		46.2	46.6
5	Conductivity	363	384	274	309	308	346	285	286	279	367	356		273	273	287	254	260
6	Suspended Solids																	
	Chemical Parameters																	
8	BOD (3 days @ 27 ^o C)	4	4	5	8	8	4	12	12	7	5	5	8.1	11	11	11	8	9
9	Dissolved Oxygen	6.1	6.1	5.8	3.6	3.5	5	3.1	3	5.1	4.3	4.2		3.2	3.1	3	4.4	4.3
10	Sodium Absorption Ratio																	
11	COD	48	40		78	78		117	118		56	57	73	114	106		80	87
12	Oil & Grese												BDL					
13	Sulphate	10	11		14	14		4	5		12	18	BDL	4	4		9	11
14	Chloride	68	68		60	64		40	44		36	32		40	40		32	32
15	Nitrate as NO ₃	1	1		1.1	1		0.9	0.9		1.3	1.3	82	0.81	0.8		0.8	0.8
16	Hardness as CaCO ₃	84	92		88	76		76	76		72	84		72	72		68	68
17	Calcium as CaCO ₃	48	52		52	48		44	44		44	48		44	44		40	40
18	Magnesium as MgCO ₃	36	40		36	28		32	32		28	36	0.14	28	28		28	28
19	Boron	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL		BDL	BDL	BDL	BDL	BDL
20	Total Kjedal Nitorgen												34					
	Physical Parameters																	
21	Ammonical Nitorgen	0.16	0.24		0.98	0.95		4.3	4.4		0.88	0.9	26	3	2.5		0.84	0.89
22	Potassium	5	6		12	15		4	4		22	28		3	3		23	25
23	Phosphate	0.12	0.13		BDL	BDL		BDL	BDL		BDL	0.3		BDL	BDL		BDL	BDL
24	Fluoride	0.31	0.33		0.1	0.11		0.39	0.42		0.15	0.16	0.32	0.22	0.2		0.126	0.141
25	Phenolphthlein Alkalinity	Nil	Nil		Nil	Nil		Nil	Nil		8	12		Nil	Nil		8	12
26	Total Alkalinity	136	152		76	68		84	88		68	64		80	80		76	76
27	Sodium	31	35		32	32		29	29		46	72		28	27		47	48
28	Free Ammonia			BDL						BDL								
29	Cyanide																	
	Heavy Metals																	
30	Total Chromium	0.071	0.063								0.04	0.07	0.03				BDL	BDL
31	Lead	0.006	0.003								BDL	BDL	0.02				BDL	BDL
32	Copper	0.035	0.017								BDL	BDL	BDL				BDL	BDL
33	Zinc	0.061	0.041								BDL	BDL	BDL				0.158	0.094
34	Iron	2.285	1.566								0.77	0.88	1.73				1.028	0.893
35	Nickel	0.02	0.03								0.02	0.04	0.02				BDL	BDL
36	Cadmium	BDL	BDL								BDL	BDL	BDL				BDL	BDL
	Biological Parameters																	
37	Total Coliform	92000	160000	54000	54000	35000	92000	54000	160000	35000	1100	240		35000	24000	92000	92000	35000
38	Fecal Coliform	4600	4900		4700	3300		4700	4600		330	13		3300	2200		8400	4000

39	SAR			2			BDL			BDL					BDL			
40	Free Ammonia						BDL								BDL			
41	Total fixed Solids																	
42	Dissolved phosphate											3						
43	Hexavalent chromium											BDL						
44	Mercury	0.136										BDL						
45	Manganese		0.129						0.09	0.07					0.085	0.073		
46	Arsenic											BDL						
47	Anionic Surfactants as Methylene blue active (MBA s)Substance																	
	Fecal streptococci																	
	Bicarbonate (HCO ₃)	136	152		76	68		84	88		60	52		80	80		68	64
	Carbonate	Nil	Nil		Nil	Nil		Nil	Nil		16	24		Nil	Nil		16	24
	Antimony (Sb)																	
	Barium (Ba)																	
	Cobalt(Co)																	
	Strontium (Sr)																	
	Colour																	
	Phenolic compounds												BDL					
	E.coli												Present					
	Selenium as Se												BDL					
	Vanadium asV												0.006					
	Remarks	Class 'D'	Class 'D'	Class 'D'	Class 'E'	Class 'E'	Class 'D'	Class 'E'	Class 'E'	Class 'D'	Class 'D'	Class 'D'		Class 'E'	Class 'E'	Class 'E'	Class 'D'	Class 'D'